

PERFORMA - III

STATEMENT OF LIQUID ASSETS AS ON 31ST MARCH 2011

Present Post held: MLA, Boreo constituency - 02 ST

Present Pay (i) Basic pay : Rs. 8000/-

(ii) G. Salary : Rs. 26800/-

SL. No.	Name and Details of Movable Property	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name State in whose name had and his/her relationship with public servant	Present Value (Rs. Lakh)	Income derived (Interest/Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in Hand	Cash				2.50		
2	Cash with Bank (Current/Saving Account only)	Running A/C	SBI Bandanwar SBI Chandsar VGB, Mahagama SBI, Doranda ICICI Bank SBI - Chandsar Canara Bank, Ranchi		Self Self Self Self Amar Hembram - Son Amar Hembram - Son Amar Hembram - Son	1.50 11.18 0.66 8.79 0.60 1.50 0.40	Normal Bank Interest	
3	Deposits (Time Deposits/NSCs etc.)							
4	Loan & Advances							
5	Investments (Shares/Bonds/Debentures/Mutual Fund/ULIPs/ LIC Policy etc)	Yearly	Insurance IDBI Federal Bajaj Allianz		Self Amar Hembram - Son	0.25 0.25	yearly	

Date : 21-12-2011

Note: The declaration from is required to be filled in and submitted by every member giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.

Signature